



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, E/NE/SHD. DISTRICTS
KARKARDOOMA COURTS, DELHI

No. _____ Pr. D&SJ (East, North-East & Shd.)/KKD/DELHI

Dated _____

CIRCULAR

All the Ahlmad/Asstt. Ahlmad/Nazir/Civil Nazir/Naib Nazir's of the Courts/Record Room/Bail & Filing Section of East, North-East & Shahdara Districts are hereby directed to clear all the pending Copying Agency Applications filed till 06.01.2024 and forward the record in question to the Copying Agency till 12.01.2024 and to collect 'Clearance Certificate' in this regard from the Branch In-charge, Copying Agency. It is made clear that no file fetcher will come to the court/branch for receiving the record and the same has to be forwarded to the Copying Agency by the concerned Ahlmads/Nazirs/Officials at their own level.

Branch Incharge, Copying Agency is also directed to issue 'Clearance Certificate' to the eligible Ahlmad(s)/Nazir(s) at their own and immediately furnish the name(s) of the Ahlmad(s)/Nazir(s) who has/have not cleared the pendency of CA Applications or has/have not collected the 'Clearance Certificate' to the Officer In-charge, Copying Agency.

Non compliance of the above directions will viewed seriously and appropriate disciplinary action shall be initiated against the default officials.

(Virender Kumar Bansal)
Pr. District & Sessions Judge
(North-East)

(Renu Bhatnagar)
Pr. District & Sessions Judge
(Shahdara)

(Shail Jain)
Pr. District & Sessions Judge
(East)

277-84

No. _____ Pr. D&SJ (East, North-East & Shd.)/KKD/DELHI

Dated: 09/01/2024

Copy for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Officer Incharge, Copying Agency, Karkardooma Courts, Delhi.
3. The Officer Incharge, Record Room/Bail & Filing Section, Karkardooma Courts, Delhi.
4. All the Judicial Officers of East, North-East & Shahdara District, Karkardooma Courts, Delhi.
5. The Officer In-charge, R&I Branch, East, North-East & Shahdara Districts, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.)/Branch Incharge, Copying Agency, Karkardooma Courts, Delhi.
7. Website Committee, Tis Hazari Courts, Delhi.
8. P.S. to the undersigned.

(Virender Kumar Bansal)
Pr. District & Sessions Judge (North-East)

(Renu Bhatnagar)
Pr. District & Sessions Judge (Shahdara)

(Shail Jain)
Pr. District & Sessions Judge
(East)